

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 213  
IB-288/ND/2020

**IN THE MATTER OF:**  
M/s. Olympus Metal Pvt.

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

**Section**

Under Section 9 of IBC

Order delivered on 16.03.2020

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

**ORDER**

No one has appeared on behalf of both the parties at the time of hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 21.04.2020.

-sd-

(V.K. Subburaj)  
Member (T)

-sd-

(P.S.N. Prasad)  
Member (J)